

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 7-11-06

Registration No. OA 1078/05-B

Keshav Prasad Tiwari

Applicant (s)

VERSUS

U.O.I. and others

Respondent (s)

A copy of the ORDER dated 7-11-06 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.



6.11.2006

None for the applicant.
Shri Madhukar Rao for respondents.

Registrar (J)

Even on last two occasions the applicant was neither present himself nor was represented. As per the order dated 5.9.2006, this was the last opportunity given to the applicant to make appearance. It seems that the applicant is no longer interested in prosecuting this case. It is accordingly dismissed for want of prosecution.

1- Shri. Singh
Singh
Gwalior
2 Shri. Madhukar
A.K. Gaur
Rajp. J.
P. Bama...

(A.K. Gaur)
Judicial Member

(Dr. G.C. Srivastava)
Vice Chairman

GRPR-119-CAT Ja

TRUE COPY

7-11-06

Court Officer,

Central Administrative Tribunal,
Jabalpur Bench, Jabalpur.

7/11/06
a/c